

**No.GOB(I) 1/2022**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 29<sup>TH</sup> MARCH, 2022.**

**NOTIFICATION**

Sri. B.Nandakumar, IV Addl. District and Sessions Judge, Kalaburagi (sitting at Sedam), is transferred and posted as District and Sessions Judge, Yadgir (Vice Sri. S.Sridhara – due for retirement from service with effect from 31.03.2022), in the interest of public service, to take effect from the afternoon of 31<sup>st</sup> March, 2022.

BY ORDER OF THE HIGH COURT,

**Sd/-**

(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

- 1 The Prl. District and Sessions Judge, Kalaburagi, with a direction to make necessary arrangement for relieving the officer concerned, immediately.
- 2 Sri. B.Nandakumar, IV Addl. District and Sessions Judge, Kalaburagi (sitting at Sedam), with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the afternoon of 31.03.2022 from Sri. S.Sridhara.
- 3 Sri. S.Sridhara, District and Sessions Judge, Yadgir, with a direction to hand over the charge of his post to Sri. B.Nandakumar on the afternoon of 31.03.2022.
- 4 The Courts concerned.
- 5 The Accountant General in Karnataka, Bengaluru.
- 6 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 7 The P.S. to Hon'ble Administrative Judges for Kalaburagi and Yadgir Districts.

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- 8 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Infrastructure and Maintenance)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 9 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 10 The Central Project Co-ordinator of this office.
- 11 The Director, Karnataka Judicial Academy, Bengaluru.
- 12 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 13 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 14 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 15 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 16 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 22 Spare copies.

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